

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

C R I M I N A L A P P E A L N O ( s ) . 1 9 5 O F 2 0 0 2

S T A T E O F H A R Y A N A

Appellant (s)

VER SUS

S U R J I T S I N G H

Respondent(s)

(With appln(s) for issuance of non- bailable war. of arrest and office report)

Date: 18 / 1 1 / 2 0 0 8 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. J U S T I C E A R I J I T P A S A Y A T  
HON'BLE DR. J U S T I C E M U K U N D A K A M S H A R M A

For Appellant(s) Mr. T.V.George,Adv.

For Respondent(s) Mr. Ratna k a r Dash, Sr.Adv.  
Mr. Sahid Ali Rao,Adv.  
Mr. J a v e d M a h m u d R a o , A d v .

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(Shashi Bal a Vij)  
Court Master

(Neena Verma)  
AR- cum- P S